RAIYA SABHA

Saturday, the 3rd October, 1964/the 11th Asvin 1886 (Saka)

The House met at eleven of the clock. THE DEPUTY CHAIRMAN in the Chair.

> ORAL ANSWERS TO QUESTIONS

ग्रंदमान तथा निकोबार द्वीप समह के लिए कालेज

*५६० श्री भगवत नारायण भागंव: क्या शिक्षा मलो यह बताने की कपा करेंगे कि क्या यह सच है कि अन्दमान तथा निकोबार द्वीय समृह में कोई कालेज नही है; यदि हा, तो वहा कब तक कालेज चाल करने का विचार है ?

†[College for Andaman and Nico-BAR ISLANDS

*560. Shri B. BHARGAVA: N. Will the Minister of EDUCATION be pleased to state whether it is a fact that there is no college in the Andaman and Nicobar Islands; if so, by when a college is proposed to be started there?]

शिक्षा मंत्री (श्री एम० सी० चागला) जी हा। उस द्वीप समह में कालेज खोलन का फिलहाल कोई विचार नहीं है। जब सेकण्डरी परीक्षा उत्तीर्ण करने वाले विद्या-थियों की सख्या के ग्राधार पर कालेज खोलना उचित प्रनीत होगा तब उस पर विचार किया जा सकेगा।

†[THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): Yes, Madam At present there is no proposal to open a college in the Islands. Such a

step could be considered when the number of students passing the Secondary Examination justifies it.]

श्री भगवत नारायण भागवः मै यह जान सकता हं कि हायर सेकेंड्री स्कुल्स वहां पर इस समय किनने है और सन् १९६४ में कितने विद्यार्थियों ने हायर सेकेंड़ी का इम्तहान पास किया?

SHRI M. C. CHAGLA: There are three higher secondary schools in the Islands, one for girls, one for boys in Port Blair and one in Car Nicobar. The output of these schools-about 30 per year-does not at present justify the opening of a college in the Islands.

श्री भगवत नारायण भागंव : लडके या लडकियां वहां से हायर सेकेंड़ी की परीक्षा पास करके कालेज में पढना चाहे, तो उनके लिए क्या व्यवस्था है ?

श्री एम० सी० चागला : हम उनको स्कालरशिप देते है। सन १६६१-६२ में ४३ स्कालरिशप दिये गये, सन् १९६२-६३ में ४३ दिये गये और सन् १९६३-६४ में ४२ दिये गये।

IRREGULARITIES IN THE HINDUSTAN INSECTICIDES LTD., NEW DELHI

*561. SHRI A D. MANI; Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that some ten Members of Parliament have brought to the notice of Government serious irregularities in the working of the Hindustan Insecticides Limited, New Delhi: and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN): (a) Yes. Madam.

^{†[]} English translation.

(b) As the matter is still under examination it is not possible furnish the details at this stage.

SHRI A. D MANI: Madam, some of the allegations made by M.Ps. relate to the promotion of a number men, which has undermined dence. This is a matter of fact and the Minister should be in a position to say whether such promotions have been made in a haphazard manner in the factory.

SHRI O. V. ALAGESAN: Madam, the point that the hon. Member mentions is only one of the points which have been raised by the MPs. that visited this factory. They have raised other points also. All these points are under examination by the Board. I may also inform the House that subsequently the Committee on Public paid a visit Undertakings, to the same factory They have also raised certain points. All these things will be enquired into and duly reported to Parliament.

SHRI FARIDUL HAQ ANSARI: Madam, may I know whether these promotions have been made according to some rules or there are no rules for making these promotions?

SHRI O. V. ALAGESAN: There are certain rules of course and these promotions take place under those rules. But the M.Ps have pointed out that there are no clear-out rules and policies. That is one of the points that they have raised. So I said that these points along with others are under examination

SHRI A. D. MANI: Madam, I am not satisfied with the Minister's reply that the matter is under examination These are certain questions on which information is required. For example, one of the allegations made is that in the Defence Colony for the Managing Director residential accommodation has been secured at Rs. 15,000 a year when he could have very well stayed somewhere in the factory compound. Is that a fact or not?

SHRI O. V. ALAGESAN: That is a fact, Madam. The hon. Member may go on raising one point after another, but we are awaiting the reaction of the management itself with regard to this. The Managing Director was living somewhere near or within the premises of the factory but later on it was found that it would be better to have the office elsewhere and so he moved on there. And the other things will be duly considered and reported.

to Questions

SHRI G. M. MIR: I would like to know from the hon. Minister when these serious irregularities in the working of the Hindustan Insecticides Limited were brought to the notice of the Government by the Members of Parliament, and what is the reason for such a long delay in finding an answer for this question?

SHRI O. V. ALAGESAN: The hon-Member perhaps said that there has been delay I said, Madam, that subsequently the Committee on Public Undertakings. also paid a visit the factory. They have also made some remarks. We are awaiting their report.

SHRI G. M. MIR: When was brought to the notice of the Government?

SHRI O. V. ALAGESAN: Madam, I do not have the point of time. are aware that the hon. Members of Parliament paid a visit and they have submitted their report. We have got a copy of the report. We have asked the management to submit their explanation. They have placed before their Board and further action is also being taken; it will be duly reported to the House.

SHRI V. M. CHORDIA: May I know how long it will take to have full consideration?

SHRI O. V. ALAGESAN: Madam, it should not take long.

THE DEPUTY CHAIRMAN: Not long. How long is not long? (Inverruption). Next question.

SENIORITY OF ASSISTANTS

*562. Shri V M CHORDIA: Will the Minister of Home Affairs be pleased to state:

- (a) whether it is a fact that the seniority of Assistants is not determined strictly from the date of confirmation in Grade IV and that Assistants directly recruited become senior to Assistants promoted from ranks and confirmed much earlier; and
- (b) if so, whether Government propose to revise the existing rules regarding seniority?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME **AFFAIRS** (SHRI L N MISHRA): (a) and (b). Seniority in the Assistants' Grade is fixed in accordance with the provisions of Rule 18, II read with the Fourth Schedule of the Central Secretariat Service Rules, 1962, a copy of which is laid on the Table of the House. See Appendix XLIX, No. 581.

A direct recruit is eligible for confirmation on successful completion of his probation while a promotee can be confirmed from the date of vacancy or the date of his continuous officiation whichever is later.

There is no good ground for revising the rules.

श्री विमलकुमार मञ्जालालकी चौरिइया:
क्या श्रीमन्, इस बात की श्रनुमित नहीं करते
कि जो श्रादमी पहले कनफर्म हो जाता
है उससे जो श्रादमी यृ० पी० एप० सी० से
बाद मे श्रा करके नियुक्त होता है वह सीनियर
हो जाता है ? तो यह जो गलती है या
फर्क है, इसको दूर करने मे क्या कठिनाई
है ?

श्री लिलत नारायण मिश्रः यह गलत नहीं है। यह सही है क्यों कि जो यू० पी० एस० सी० के द्वारा डाइरेक्ट रेक्ट्रमेन्ट से ग्राते हैं वे पर्मानेन्ट वैकेसीज पर ग्राते हैं ग्रीर जो डिपार्टमेन्टल प्रंमंज्यन से ग्राते हैं उनको जैसे जैसे वैकेसी हाती जाती है वैसे जगह मिलती जाती है। तो इसमें कोई गलत बात नहीं है।

श्री विमलकुमार मन्नालालजी चौरिड़ियाः क्या यह बात मही नही है कि जो विभागीय कर्मचारी सन् १६४४ या १६४६ में किसी पद पर नियुक्त कर दिया गया श्रीर उसी समान पद पर पब्लिक सर्विम किमार्गत कोई कर्मचारी सन् १६६१ में श्राया, तो श्रभी ऐसी ब्यवस्था है कि जो कर्मचारी सन् १६६१ में श्राया वह मन् १६४६ से उसी पद पर नियुक्त कर्मचारी से सीनियर हो जाता है ? ऐसी स्थित में इसको ठीक क्यों कहा जाता है ?

श्री लित नारायण मिश्र : मैं एक बात बता दू कि कनफर्में जन से सीनियरिटी और तरक्की में कोई रुकावट नहीं होती है। ग्रगर पहले भी कोई कनफर्म हो जाता है तो उससे प्रोमोशन में किसी को कोई नुक्सान नहीं होता है। जो सन् १९४४ श्रीर १९५६ की बात कहीं गई है, उसका मुझे पता नहीं है श्रीर उसकी सूचना चाहता हूं।

شری پیاوے الل کریل دطالب، :
کیا میں یہ جان سکتا ہوں کہ ایسے
کتلے اسستینت ہیں جو کہ پندرہ اور ان
بیس سال سے اس پد پر ہیں اور ان
کو کسی قسم کا پرموشن نہیں دیا گیا

^{†[]} Hindi transliteration.